




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	TP 16/16	Hearing	397/ 398	M.Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nischal Dev Ridhima	Petitioner Petitioner	 
2.	Sarja Chandan Sudheendra	Respondent 1 to 10	

Counsel for petitioner is present. He has reported that notices were served on R-1 to R-8. Already vakalat was filed for R-1 and R-10. Shri Sarja Chandan filed vakalat for R-2 to R-9. He has also filed separate application for setting aside the ex-parte order passed against R-9. Counsel for respondent is directed to file application for setting aside the ex-parte order against R-9 in the Registry. Registry is directed to check and put up.

List it on 22.08.2017.


MEMBER (J)


MEMBER (T)